

रखा जाता है। [देखिये परिशिष्ट ४७, अनुपत्र संख्या ४]

†[THE MINISTER OF INTERNATIONAL TRADE (SHRI MANUBHAI SHAH): A statement is laid on the Table of the Sabha. [See Appendix XLVII, Annexure No. 4].

HIRING DEPOTS OF NAHAN FOUNDRY

*166. SHRI SHIVA NAND RAMAUL: Will the Minister of INDUSTRY be pleased to state:

(a) whether the hiring depots of the Nahani Foundry have been reopened for hiring out cane-crushers; and

(b) if so, what measures have been taken to make the depots economic units?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a) and (b) The information is being collected and will be placed on the Table of the House.

GLASS FACTORY AT HYDERABAD

*167. SHRI P. K. KUMARAN: Will the Minister of INDUSTRY be pleased to state:

(a) the progress so far made in the setting up of the glass factory at Hyderabad with Hungarian collaboration;

(b) what is the estimated cost of the factory; and

(c) what is the amount of foreign exchange involved?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a) to (c) Land for the setting up of a composite glass factory at Hyderabad is reported as being acquired. The estimated cost of the project, according to the information now available, is expected to be about Rs. 200 lakhs, out of which the element of foreign exchange involved in the scheme would

be about Rs. 164 lakhs. The proposed terms of collaboration agreement with Hungarian party, that have been submitted by the glass factory, are under examination.

DISPERSAL OF TEXTILE INDUSTRY

*168. SHRI SITARAM JAIPURIA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have formulated any scheme for a wide dispersal of textile industry in the country;

(b) if so, the details of the scheme; and

(c) whether industrialists and the various Chambers of Commerce have been consulted in this matter?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a) and (b) No scheme for the dispersal of the textile industry has been formulated; but in licensing textile mills during the Third Plan period, the State Government's suggestions for the location of the units have been adopted.

(c) No, Sir.

स्वर्ण नियंत्रण आदेश के अन्तर्गत सोने का ज्वेल किया जाना

*१६९- { श्री विमलकुमार मन्नालालजी
श्री गिरराज किशोर कपूर:

क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) स्वर्ण नियन्त्रण आदेश में पुराने गहनों से नये गहने बनाने की अनुज्ञा देने वाले संशोधन के पश्चात् मंदसौर तथा जबलपुर जिलों के किन किन लोगों का कितना कितना सोना ज्वेल किया गया ;

†[]English translation.

(ख) उपरोक्त भाग (क) में उल्लिखित व्यक्तियों में से कितनों को, उनका सोना जब्त किये जाने से पूर्व, एक्साईज कलैक्टर ने अपनी सफाई पेश करने का अवसर दिया ;

(ग) कितने मामलों में अन्तिम आदेश दे दिये गये हैं ;

(घ) कितने मामले अभी तक विचाराधीन हैं ; और

(ङ) कितने मामलों में एक्साईज इन्स्पेक्टर ने सोना जब्त करने की कार्यवाही तो की परन्तु बाद में १ अप्रैल, १९६४ तक कुछ नहीं किया ?

†[SEIZURE OF GOLD UNDER GOLD CONTROL ORDER

*169. { SHRI V. M. CHORDIA;
SHRI G. K. KAPOOR:

Will the Minister of FINANCE be pleased to state:

(a) the quantity of gold seized in the districts of Mandsaur and Jabalpur after the amendment in the Gold Control Order which permitted the making of new ornaments out of the old ones and the number of persons from whom gold was seized;

(b) how many of the persons referred to in part (a) above were given an opportunity to explain their position before their gold was seized by the Excise Collector;

(c) the number of cases in which the final orders have been passed;

(d) the number of cases that are still pending; and

(e) the number of cases in which the Excise Inspector took action for seizure of gold but later on did nothing upto 1st April, 1964?]

वित्त मंत्रालय में पसंजी (श्रीमती तारकेश्वरी सिनहा) : (क) से (ङ) सूचना इकट्ठी की जा रही है और उसे, जितनी जल्दी हो सकेगा, सभा की मेज़ पर रख दिया जायगा ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) to (e) The information is being collected and will be laid on the Table of the House as early as possible.]

STUDENTS FROM LACCADIVES

*170. SHRI A. D. MANI: Will the Minister of HEALTH be pleased to state:

(a) whether some candidates have been sent from the Laccadives to the Alleppey Medical College for pursuing their education; and

(b) if so, what is the nature of the Government's assistance which is being given to these students?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) Yes, Sir, Five students were nominated by the Government of India against reserved seats.

(b) The Administration of the Union Territory of Laccadives pays all the fees chargeable from these students by the college authorities and also gives a scholarship at the rate of Rs. 70 p.m. and an annual lump-sum grant of Rs. 125 each, besides facilities of free transport to and from the mainland once a year.

ईसाई तथा हिन्दू शरणाधिकारियों का पूर्वी पाकिस्तान से प्रव्रजन

*२१. श्री भगवत नारायण भार्गव: क्या पुनर्वासि मन्त्री यह बताने की कृपा करेंगे कि :

†[] English translation.

‡[] Transferred from the 21st April, 1964.